

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the Advocates, litigants and parties appearing in person that **on 19<sup>th</sup> July, 2019:**

### I

The Regular Division Bench comprising the **Hon'ble Shri Justice M. S. Sonak and Hon'ble Kum. Justice Nutan D. Sardessai** will sit in **Court Hall No. 2** and will take up the extant judicial assignment of the Regular Division Bench.

### II

**At 2.30 p.m.** The **Hon'ble Shri Justice M. S. Sonak** will sit singly in **Court Hall No. 2** and will take up the matters notified on the board relating to appointment of Arbitrator in applications under section 11 of the Arbitration and Conciliation Act, 1996 and the matters under the Companies Act, 1956 and 2013.

### III

**After** the Board relating to the matters of appointment of Arbitrator in applications under section 11 of the Arbitration and Conciliation Act, 1996 and the matters under the Companies Act, 1956 and 2013 is over, the Regular Division Bench comprising the **Hon'ble Shri Justice M. S. Sonak and Hon'ble Kum. Justice Nutan D. Sardesai** will sit in **Court Hall No. 2** and will continue with the extant judicial assignment of the Regular Division Bench

### IV

The **Special Division Bench** comprising the **Hon'ble Shri Justice R. D. Dhanuka** and the **Hon'ble Shri Justice Prithviraj K. Chavan** will sit in the **Court Hall No.1** and will take up the matter notified on the Board.

### V

After the Special Division Bench work is over, the **Hon'ble Shri Justice Prithviraj K. Chavan** will sit singly in **Court Hall No.1** and will take up the urgent mentioned matters, if any, out of the extant judicial assignment.

By Order,

Sd/-

(Kiran A. Bagi)  
**Registrar Judicial**

High Court of Bombay at Goa,  
Panaji, Goa

Date : 18.07.2019